

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/506/ (IB)/CB/2017
NAME OF THE PETITIONER(S) : MOBME WIRELESS SOLUTIONS LTD
NAME OF THE RESPONDENT(S) : BHASH SOFTWARE LABS PVT LTD
UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. SRI VARSHINI

Counsel for IRP

Sri Varshini

2. Vikram P. Jain
for
T.K. Bhaskar

Counsel for Petitioner

Vikram

ORDER

Counsel representing the IRP present. Counsel for the Applicant also present and submitted that the remuneration to the tune of Rs.65,000/- will be paid to the IRP within one week. Based on the submissions made by the Counsel for the Applicant, the memo filed by the IRP stands **disposed of**.

- Sd -

MEMBER (TECHNICAL)
ghk

- Sd -

MEMBER (JUDICIAL)